GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 3582 ANSWERED ON 11.08.2025

CCTV Cameras for Safety of Students

3582. Shri Selvaganapathi T.M.:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the Central Board of Secondary Education (CBSE) had directed all affiliated schools to install Closed-Circuit Television (CCTV) cameras with high resolution and with audio-visual recording capabilities at crucial points in the school to ensure the safety of students;
- (b) if so, the details thereof;
- (c) whether it is a fact that the CBSE has updated its affiliation bylaws of 2018; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (d): As per the provisions in National Commission For Protection of Child Rights (NCPCR) Manual at Clause 1(X) on safety and security of children in schools, the Central Board of Secondary Education (CBSE) vide Notification No. CBSE/AFF./Notification/2025/01310 dated 21.07.2025 has directed all the heads of its affiliated schools to install high resolution CCTV Cameras with audio-visual facility in school's premises.

The Board vide Notification No. CBSE/AFF./Notification/2025/01310 dated 21.07.2025 has made the following amendment in its Affiliation Bye Laws-2018 by adding Clause 4.7.10 in Chapter 4 (Physical Infrastructure):

"The school should install high resolution CCTV Cameras with audio visual facility at all the entry and exit points of the school, lobbies, corridors, Staircases, all the classrooms, labs, library, Canteen Area, store room, playground and other common areas except toilets and washrooms with real time audio-visual recording. These CCTV Cameras must be equipped with a storage device with the capacity of holding footage of at-least 15 days. It shall be ensured that a backup of a minimum 15 days be preserved, which may be accessed by the authorities, if required."